

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1405
ANSWERED ON:18.11.2010
ASSISTANCE TO WAKF BOARDS
Singh Kunwar Rewati Raman

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government provided any financial assistance to various wakf boards for their management and operation;
- (b) If so, the details of said assistance provided during the last three years;
- (c) whether the Government provided any economic assistance to divorced muslim women through different wakf boards;
- (d) If so, the details of said assistance provided during the last three years, State-wise;
- (e) Whether the Government provided any economic assistance to the Imams of Mosques in the form of salary through different wakf boards; and
- (f) If so, the details of said assistance provided during the last three years?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) and (b): The Central Government has not provided any financial assistance to various Wakf Boards for their management and operations in the last three years. However, the Government has launched a Scheme for computerization of the records of the State Wakf Boards in December, 2009 under which grant-in-aid assistance is being provided to the various Wakf Boards as well as Central Wakf Council. An amount of Rs. 22.84 crores is envisaged for a period of 2009-10 to 2011-12 under the Scheme.

(c) to (f): The Central Government has not provided any economic assistance to divorced Muslim women or Imams of Mosques in the form of salary through different Wakf Boards in the last three years.